

Central Information Commission

Minutes of the meeting of the Commission held on 06.05.2008.

Present: -

- A. Shri Wajahat Habibullah, Chief Information Commissioner
- B. Shri A. N. Tiwari, Information Commissioner
- C. Prof. M. M. Ansari, Information Commissioner
- D. Dr. O.P. Kejariwal, Information Commissioner
- E. Smt. Padma Balasubramanian, Information Commissioner
- D. Secretary, JS (S), DS (PP), DS (P&B), US (GS), US (DCS), US (PSS), US (MCS) assisted the Commission.

Agenda Item 1: **Organizing proposed Zonal Conference.**

1. Commission took stock of the responses of the State Commissions in this regard. In light of these the proposal is dropped.

Agenda Item 2: **Proposed National Convention, 2008**

2. Commission deliberated on various aspects of and outcomes from the Convention. It was decided that the Convention may be structured around the theme "Democracy & RTI in South Asia." This will be discussed with MEA
3. The Commission was apprised of the compliance of the minutes of the meeting dated 12.02.2008 in which the venue of the Conference was decided to be at Vigyan Bhawan during October 10-12, 2008. Commission was however apprised that due to non-availability of Vigyan Bhawan during 10-12th October, the Convention was proposed to be rescheduled for 23-25th 2008. It was observed that holding Convention during 23-25th October 2008 may not be apt in view of Dussehra & Deepawali vacations. The Commission therefore directed that Vigyan Bhawan may now be booked for 1st week of November 2008. Alternatively, other venues for organizing this Conference during 10-12th October 2008 may also be explored
4. Possible invitees for inauguration and valedictory were discussed.
5. Secretary may in consultation with the Information Commissioners prepare a list of foreign speakers who may be extended invitation in consultation with India's Ambassadors/High Commissions in those countries. Foreign dignitaries other than the speakers may also be invited in consultation with the Ministry of External Affairs.

6. Commission directed that once the schedule of the Convention is finalized a detailed outline of the proposed Convention may be uploaded on the website of the Commission for online registration.

Agenda Item 3: **Discussion on a note circulated by IC (T)**

7. Commission directed that a detailed note on the points of law in this regard may be prepared by JS (L) and be placed for discussions before the Commission by next week.

Agenda Item 4: **Discussion on a note circulated by IC (K)**

8. Commission discussed the matter and agreed that the CPIO may take decisions in respect of the kind of assistance being made available/allowed to the Information Seekers when file inspection is allowed in light of Sec 7(9).

Agenda Item 5: **Letter of Shri Anand Sharma, Minister of State for External Affairs**

9. Commission took note of the letter.

10. Commission desired that the processing of the proposal relating to setting up an Institute be pursued and reported upon each month.